

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2348

ANSWERED ON:04.12.2000

NATIONAL AGRICULTURAL INSURANCE SCHEME

GADDE RAMAMOHAN;M.V.V.S MURTHI;SHIVAJI MANE;SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government propose to review the National Agricultural Insurance Scheme for implementing the New Agriculture Policy;
- (b) if so, the details in this regard;
- (c) whether the State Governments have sent some suggestions in this regard;
- (d) if so, the details thereof; and
- (e) the time by which these suggestions are likely to be considered by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a) & (b): Yes, Sir. As per the provisions of the scheme, National Agricultural Insurance Scheme (NAIS) is required to be reviewed after one year of its implementation. In this connection a Conference of State Ministers for Agriculture was convened at New Delhi on 14.9.2000 to discuss certain issues such as coverage of perennial crops, sharing of financial liabilities, Corpus Fund, unit area of insurance, sum insured and seasonality discipline etc.

(c) & (d): Yes, Sir. Some States have made the following important suggestions for review:

- Sharing of risk between Government of India (GOI) and State Government should be in the ratio of 2:1.
- Coverage of perennial crops.
- Constitution of `Corpus Fund` may be re-examined.
- Administrative expenditure and the bank charges should be borne by the GOI.
- Sunset arrangement of taking away the benefit of subsidized premium to small and marginal farmers needs reconsideration etc.

(e): The suggestions made by the States for modifications in the scheme have been discussed in the Conference held on 14.9.2000 and a proposal for review of the scheme is under examination.